

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-04/2013/7680/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Gautam Baruah,
District & Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the ¹⁶ || August, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. DJKA/6349/2023 dtd. 10.08.2023.

Madam,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 17.08.2023 and 19.08.2023, along with station leave permission, with the official vehicle, at own cost, from the morning of 17.08.2023 till the evening of 20.08.2023**, has been granted.

The next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

SD/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-04/2013/7681/A, dated , 11-08-23

Copy to:

✓ 1. The Project Manager, Gauhati High Court


JT. REGISTRAR (VIGILANCE)
